# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA

### UNSTARRED QUESTION NO. 2499 TO BE ANSWERED ON 08.08.2018

#### **DOWNWARD REVISION OF JOBS DATA BY EPFO**

## 2499. SHRI NEERAJ SHEKHAR:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether Employees' Provident Fund Organisation (EPFO) has further revised down the jobs data by 9.6 per cent for the period between September, 2017 and April, 2018 during the month of July, 2018 for second time after downward revision in June, 2018;
- (b)if so, the details thereof along with the lowest and highest job generated during the said period, month-wise;
- (c)whether Government would initiate inquiry into the bogus entries in EPFO data for the said period and would fix responsibility in this regard;
- (d)if so, the details thereof; and
- (e)if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Since April, 2018, Employees' Provident Fund Organisation (EPFO) has been publishing the month-wise provisional net enrolment figures of its subscribers through its web portal epfindia.gov.in. The data is being released from September, 2017 onwards. The net new enrolment of Provident Fund (PF) subscribers from September, 2017 to April, 2018 has been 37,31,251 as per the data published by EPFO on 20th July, 2018.

While publishing data EPFO has always given the disclaimer that the data is provisional as updation of subscribers' records is a continuous process. The data regarding the new entrants for the recent months gets rationalized when the employers file the relevant exit data returns during the subsequent months.

As per the data uploaded on 20<sup>th</sup> July, 2018, the lowest net enrolment is 2,96,410 in the month of October, 2017 and the highest is 6,76,147 in the month of April, 2018 during the period from September, 2017 to April, 2018. Month-wise data are at Annex.

(c) to (e): The EPFO data is based on the returns relating to subscribers filed by the employer of the registered establishments from time to time as per the provisions of the Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 and the Schemes framed thereunder. The Scheme provides for continuous filing and, therefore, the data gets rationalized/revised for every month based on filings. The revision in data is part of the process.

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# <u>Annex</u>

Annex referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No. 2499 for 08.08.2018 raised by Shri Neeraj Shekhar regarding Downward revision of jobs data by EPFO.

Month	No. of Net enrolment under Employees' Provident Fund (EPF) Scheme, 1952
September, 2017	529432
October, 2017	296410
November, 2017	545331
December, 2017	375655
January, 2018	498068
February, 2018	442085
March, 2018	368123
April, 2018	676147
May, 2018	743608

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